



OFFICIAL MEMORANDUM

Sub: Courts & Judges – Spread of Corona Virus Pandemic –
Functioning of Taluk Level Courts in the Districts of
Dharmapuri, The Nilgiris, Krishnagiri, Karur, Tiruvarur,
Theni, Ramanathapuram, Nagapattinam and Sivagangai –
Effective from 04-06-2020 – Directions issued.

Ref: High Court's Official Memorandum in
Roc.No.1363/2020/RG/Sub.Courts, dated 30.05.2020

In continuation of the directions issued in the High Court's Official Memorandum in the reference cited as to physical court hearings in the District Headquarters in nine districts, viz., (1) Dharmapuri, (2) The Nilgiris, (3) Krishnagiri, (4) Tiruvarur, (5) Theni, (6) Ramanathapuram, (7) Nagapattinam, (8) Karur and (9) Sivagangai, and considering the inputs received from the Principal District Judges of the said nine districts with regard to opening of the Taluk Courts within the jurisdiction of the said nine districts, the Hon'ble Administrative Committee of the Madras High Court directs operation and functioning of physical court hearings in the Taluk Courts of the above said nine districts as well, on the same pattern as the functioning of the District Head Quarters Courts.

Hence, the Principal District Judges of the aforesaid nine districts are directed to take all necessary steps for operation and physical functioning of the Taluk Courts in their respective District w.e.f.04-06-2020 on the same pattern as the functioning of the Courts in the District Head Quarters, as directed in the reference cited Official Memorandum.

HIGH COURT, MADRAS
DATED: 03-06-2020.

SD/- C.KUMARAPPAN
REGISTRAR GENERAL

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench.
03. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai
04. All the Officers of the High Court of Madras and Madurai Bench
05. All the Head of Sections, High Court of Madras and Madurai Bench
06. The Principal District Judges/District Judge-cum-Chief Judicial Magistrate,
Dharmapuri, The Nilgiris, Krishnagiri, Tiruvarur, Theni, Ramanathapuram, Nagapattinam,
Karur and Sivagangai
07. The Chief Judicial Magistrates, Dharmapuri, The Nilgiris, Krishnagiri, Tiruvarur, Theni,
Ramanathapuram, Nagapattinam, Karur and Sivagangai
08. The Record Keeper, A.D. Records, High Court, Madras.

Copy to :

1. The Chairman, Federation of District and Subordinate Courts Bar Associations of
Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.
2. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran,
Dinamalar, Malaimurasu, Madras Times and UNI Madras.
3. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
4. The Press Reporters, High Court, Madras.
5. The Director, All India Radio, Chennai-4 (News Division).

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